

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCA. No. 14/NCLT/MAH/2014

CORAM:

Present:

SHRI. B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI. V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2017

NAME OF THE PARTIES: D. R. Sharma
V/s.
M/s. Bajaj Finance Limited

Section of the Companies Act: 111A of the Companies Act, 1956 and 59 of the Companies Act, 2013.

Sr. No.	Name	Designation	Signature
1.	Nisha Shah	Advocate	

Common Order

CA No.16/58-59/CLB/MB//MAH/2015
CA No. 17/58-59/CLB/MB/MAH/2015
CA No. 18/58-59/CLB/MB/MAH/2015
CA No.19/58-59/CLB/MB/MAH/2015
CA No. 14/59/CLB/MB/MAH/2014

The Counsel appearing on behalf of the Petitioner, submits that the arguing Counsel's brother expired on 28.12.2016 hence sought for adjournment to 18.1.2017.

In view of the submission, list this matter for hearing on 18.1.2017 with a peremptory direction to the Petitioner to ensure that his Counsel argues the matter on the next of hearing.

List this matter for hearing on 18.1.2017.

Sd/-


B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-


V. NALLASENAPATHY
Member (Technical)